

#### **Facilities available to languages included in Eighth Schedule**

2418. SHRI SHANTARAM NAIK: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the steps taken by Government to encourage the use of Konkani language after the same was included in the Eighth Schedule of the Constitution;
- (b) what are the facilities available with respect to the languages which are included in the Eighth Schedule;
- (c) whether these facilities are made available with respect to Konkani language; and
- (d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI JITENDRA SINGH): (a) to (d) The information is being collected and will be laid on the Table of the House.

#### **Improving capacity to combat technology assisted crimes**

2419. SHRI JESUDASU SEELAM: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether steps have been taken by the police to adapt to rapid urbanisation and internal security threats emerging in recent years;
- (b) if so, the details thereof and if not, the reasons therefor;
- (c) whether any steps have been taken to improve capacity of force to combat technology assisted crimes;
- (d) if so, the details thereof and if not, the reasons therefor;
- (e) whether funds have been allocated to study and research prospective challenges that confront the Indian Police; and
- (f) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN): (a) to (f) "Police" and "law and order" is a State subject as per the VII Schedule to the Constitution of India as such it is primarily the responsibility of the State Governments to modernize and adequately equip its police forces for meeting the challenges to law and order and internal security . To supplement the efforts of the State Governments in modernizing their police forces, the Ministry of Home Affairs has been implementing a Non-Plan Scheme for Modernization of State Police Forces. The Scheme is an important initiative of the Ministry of Home Affairs towards capacity building of the State Police

Forces, especially for meeting the emerging challenges to internal security in the form of terrorism, naxalism etc. Some of the major items of police infrastructure covered under the Scheme include Mobility, Modern Weaponry and equipments, Communication system, Training infrastructure facilities, Forensic Science facilities, Strengthening of Intelligence Branches, Security equipment, construction of buildings of Police Stations/Posts, construction of residential buildings for lower level police personnel etc. The requirements vary from State to State depending upon several factors and are reflected in their Annual Action Plans which are considered in the Ministry of Home Affairs in consultation with the officers of the State Governments. Funds to the tune of Rs. 1157.64 crore in financial year 2008-09, Rs. 1230.00 crore in 2009-10 and Rs. 1224.63 crore in 2010-11 have been released to various States under the Scheme.

In addition to above, Bureau of Police Research and Development under the Ministry of Home Affairs, a pivotal organisation in the area of police research and development in the country is responsible for conducting research studies on various aspects of Police like new and emerging threat to internal security in 21st Century in view of global interconnectivity, cyber crime: solutions and counter measures, innovation, indigenization and improvisation to tackle internal security threats etc. A National Police Mission (NPM) has also been set up under BPR&D with the intent to transform the police forces in the country into effective instruments for maintenance of internal security and facing the challenges of the next century, by equipping them with the necessary material, intellectual and organizational resources. Under six Micro Missions set up under the NPM two Micro Missions namely, Micro Mission No. 3 on Communication and Technology and Micro Mission No. 6 on Proactive Policing and Visualizing Future Challenges *inter alia*, deal with Cyber Crime, Forensic Science, DNA and Narco analysis etc.

#### **Preparedness to deal with disaster in NE region**

2420. SHRI JESUDASU SEELAM: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the details of the damage done to people and property in North-East (NE) Region during the earthquake in November, 2011;

(b) what is the preparedness of Government to deal with such natural calamities/disaster in North-East region; and

(c) the State-wise funds allocated in this regard in North-East Region?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN): (a) The State Governments of Sikkim, West Bengal and Bihar have reported following losses due to earthquake of 18th September, 2011:-